

By E-Mail/ Speed Post/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**  
**NO. HC.VII-06/ 1462 /2024/A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, Shri Biprajit Roy,  
District & Sessions Judge,  
Cachar, Silchar

Dated Guwahati, the 23<sup>rd</sup> February, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**  
Ref:- Your letter no. JCD.I/19/24/885, dated 16.02.2024

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail HTC for the block period of 2022-2023 (by way of carry forward), to visit your home town Bongaigaon and return, w.e.f. 10.04.2024 to 21.04.2024, by the shortest possible route, as per existing Rules.

Thanking you.

Yours faithfully,



**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-06/ 1463-1465 /2024/A.** Dated 23<sup>rd</sup> February, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.



**REGISTRAR(VIGILANCE)**

